

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINANCIAL DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of A. C. J. VII No 19-103 10/4/17

Sl. No.	Number	Name of Parties	Under Section/Act	Police Station Department	Proposed Fine	Remarks
		<u>NIL</u>				The proposed fine may be deposited in _____ Account number _____ (To be filed in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)

10/4/17

DF - 10/4/20

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station/ Department	Proposed Fine	Remarks
1	2505 12	State vs AKMAN	MV ACT	Bygal Naga	500	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chaitan/Deposit slip. (The details of the Scheme and Chaitan forms are available on this website)

Preparatory
inquiry

[Signature]
Dally

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FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

10/4/17

in the Court of ACTM I

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					NIL

Add. Chief ^{Asst.}Judicial Magistrate-I.
Barilly

